## Central Administrative Tribunal Principal Bench

O.A. No. 334 of 2002

New Delhi, dated this the 25th September, 2002.

HON'BLE MR.JUSTICE V.S.AGGARWAL, CHAIRMAN HON'BLE MR. B.N. SOM, VICE CHAIRMAN (A)

Shri Hukam Chand, S/O Shri Tansukh, R/O House No.231, Shahpur Jat, New Delhi-110010

..Applicant

(By Advocate: Shri P.K.Dey)

## Versus

- 1. Union of India, through Secretary, Ministry of Statistics, NSS Organisation, Data Processing Center, Hans Bhawan, Wing II, New Delhi-110002
- National Central Sample Survey Organisation, Mahalanobis Bhawan, 164,GLT Road, Kolkata-700035. Through its Administrative Officer
- 3. National Central Sample Organisation, Data Processing Centre, Hans Bhawan, Wing-II, New Delhi-110002 ... Respondents

(By Advocate: Shri R.N.Singh)

## ORDER (ORAL)

## Justice V.S. Aggarwal. Chairman

Learned counsel for the applicant seeks permission to withdraw the OA at this stage and states that he will firstly represent the concerned authority.

Allowed as prayed. Subject to aforesaid, OA is dismissed as Withdrawn.

( B. H. Som )

Vice Chairman (A)

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( V.S.Aggarwal )

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